

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.252/2014

New Delhi this the 8th April, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Pooja Sharma D/o Shri Rajender Sharma
R/o RZ 26 P/80-A, Indra Park, Palam Colony,
Street No.39, New Delhi-45. ...Applicant.
(By Advocate: Shri U.Srivastava)

Versus

Govt. of NCT Delhi through

1. The Chief Secretary,
Govt. of NCT Delhi, Delhi Secretariat, New Delhi.
2. The Delhi Subordinate Services Selection Board,
Through its Chairman, Govt. of NCT of Delhi,
FC-18, Kakardooma, Institutional Area, Delhi-92.
3. The Commissioner,
North Delhi Municipal Corporation,
Dr. S.P.M. Civic Centre,
Minto Road, JLN Marg, New Delhi-02.
4. The Commissioner,
South Delhi Municipal Corporation,
Dr. S.P.M. Civic Centre,
Minto Road, JLN Marg, New Delhi-02.
5. The Commissioner,
East Delhi Municipal Corporation
Dr. S.P.M. Civic Centre,
Minto Road, JLN Marg, New Delhi-02. ..Respondents

(By Advocate: Shri R.K.Jain)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Shri U.Srivastava, learned counsel for the applicant submits that he has no instructions from the applicant.

Therefore, the case is dismissed in default and for non-prosecution.

(Raj Vir Sharma)

Member (J)
/kdr/

(Sudhir Kumar)

Member (A)